

High Court of Sikkim

Record of proceedings

WP(C) No.38 of 2020

Gammon Engineers and Contractors Private Limited

Petitioner

VERSUS

Lanco Teesta Hydro Power Limited and Others

Respondents

Date : **30-01-2021**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Petitioner

Mr. Thupden Youngda, Advocate.
Mr. Dechen Wangdi Lachungpa, Advocate.

For Respondents

R-1

Mr. A. K. Upadhyaya, Senior Advocate.
Ms. Rachhitta Rai, Advocate.
Mr. Sonam Rinchen Lepcha, Advocate.

R-2

Mr. Om Prakash Shukla, Advocate.

R-3

None present.

ORDER

Learned Counsel for the Petitioner has filed I.A. No.02 of 2021 which is an application seeking to withdraw the instant Writ Petition.

Heard Learned Counsel for the Petitioner. He submits that the Petitioner seeks to continue maintaining good relations with the Respondents and they do not seek to pursue the instant matter. That they may be allowed to withdraw the Writ Petition.

The prayer for withdrawal of the Writ Petition is not objected to by Learned Counsel for the Respondents No.1 and 2.

Considered submissions.

In view of the grounds put forth in I.A. No.02 of 2021 and considering the submissions of Learned Counsel for the Petitioner, WP(C) No.38 of 2020 stands disposed of as withdrawn.

Judge
30-01-2021